

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 108/230-232/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018**

Name of the Company: Kushal Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	NATASHA DHRUMAN SHAH	ADV.	APPLICANT	Natasha.
2.				

ORDER

Advocate Ms. Natasha Dhruman Shah is present for the Applicant.

Heard the arguments of learned Counsel for the Applicant.

The order is reserved.

Manora

**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 18th day of September, 2018